

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4472
TO BE ANSWERED ON 28TH MARCH, 2023

AGRICULTURAL SURVEY BY NSO

4472. SHRI RAHUL RAMESH SHEWALE:
SHRI CHANDRA SEKHAR SAHU:
SHRI GIRISH BHALCHANDRA BAPAT:
DR. PRITAM GOPINATHRAO MUNDE

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state;

- (a) whether the National Statistical Commission (NSO) has conducted any survey to find out the total area of agriculture production under leased lands in the country;
- (b) if so, the details thereof, State-wise particularly in Maharashtra and Odisha;
- (c) whether the Government is aware that the tenant farmers operating on such lands are excluded from DBT schemes including PM-Kisan Samman Nidhi and if so, the details thereof and the reasons therefor;
- (d) whether the Government propose to consider any assistance or subsidies to support tenant farmers in the country;
- (e) if so, the details in this regard along with the manner in which the Government proposes to assist such farmers to respect their contribution to agriculture sector;
- (f) if not, the reasons therefor; and
- (g) the time by which the final decision is likely to be taken in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): As per Situation Assessment of Agricultural Households and Land and Holdings of Households in Rural India, 2019, NSS 77th Round (January-December, 2019) conducted by National Statistical Office (NSO), the details of distribution of leased in land and operated by households (only for agricultural use) in the country and State-wise including Maharashtra and Odisha is given at **Annexure**.

(c): The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme is a Central Sector Scheme. PM-KISAN provides an income support of Rs. 6000/- per year in 3 equal instalments to all farmers families who own cultivable landholding irrespective of the size of the landholding, subject to certain exclusion criteria. Ownership of a cultivable landholding remains the basic criteria to avail the benefit under the Scheme.

(d) to (g): The Modified Interest Subvention Scheme was launched in the year 2006-07 with a view to provide short term Agri-loans availed by farmers through KCC for their working capital requirements at a concessional rate of interest. Under the scheme, farmers who are owner cultivators-both individual/joint borrowers; tenant farmers, oral lessees and share croppers; Self Help Groups or Joint Liability Groups of farmers including tenant farmers etc., are given KCC loan at subvented interest rate of 7%. Additional 3% subvention is also given to the farmers for prompt and timely repayment of loans; thus reducing the effective rate of interest to 4% per annum.

Annexure

Annexure referred to in reply to part (a) and (b) of Lok Sabha Unstarred Q No. 4472 due for reply on 28.03.2023

Distribution of leased in land and Operated (only for agricultural use) by households

Sr. No.	States	Estimated area leased in and operated ('000 ha)	
		July –Dec' 2018	Jan-June'2019
1	Andhra Pradesh	1,770	1,229
2	Arunachal Pradesh	4	3
3	Assam	289	112
4	Bihar	917	1,036
5	Chhattisgarh	290	100
6	Gujarat	158	43
7	Haryana	793	865
8	Himachal Pradesh	27	18
9	Jammu & Kashmir	2	2
10	Jharkhand	120	55
11	Karnataka	261	268
12	Kerala	96	101
13	Madhya Pradesh	557	776
14	Maharashtra	417	162
15	Manipur	12	0
16	Meghalaya	5	2
17	Mizoram	0	0
18	Nagaland	1	0
19	Odisha	1,230	397
20	Punjab	583	546
21	Rajasthan	746	314
22	Sikkim	1	1
23	Tamil Nadu	193	162
24	Telangana	507	226
25	Tripura	27	20
26	Uttarakhand	28	37
27	Uttar Pradesh	1,262	1,469
28	West Bengal	560	474
29	Group Of NE States	50	26
30	Group Of UTs	6	1
31	All India	10,882	8,436

Source: NSS Report No. 587
